

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 774 /Confdl. /2016
II-2-16/2001 (pt.-III)

Bilaspur, dated 09 / 11 /2016

Copy of order no. F 5-1/Food/2014/29-1, dated 08.11.2016 issued by the Under Secretary, Government of Chhattisgarh, Food, Civil Supplies and Consumer Protection Department, Mantralaya, Mahanadi Bhawan, New Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.

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- (16) Shri Uttara Kumar Kashyap, VI Additional District & Sessions Judge, Raipur for information and compliance. He is directed to take charge at his new place of posting on or before 11.11.2016. He is also requested to send immediately the handing/taking over charge report to this Registry.
- (17) District & Sessions Judge, Balod/ Baloda-Bazar/ Bastar (Jagdalpur)/ Bemetara/ Bilaspur/ Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Surajpur/Uttar Bastar (Kanker)/ for information.
- (18) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (19) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (20) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (24) Section Officer/In-charge, Accounts/ Checker/Juvenile Justice Cell/ Budget/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (25) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

छत्तीसगढ़ शासन
खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग
मंत्रालय
महानदी भवन, नया रायपुर

—: आदेश —:

नया रायपुर, दिनांक नवंबर, 2016

क्रमांक एफ 5-1/खाद्य/2014/29-1: छत्तीसगढ़ शासन विधि एवं विधायी कार्य विभाग के आदेश क्रमांक 10229/2973/XXI-B/C.G./15 दिनांक 24.10.2016 द्वारा छत्तीसगढ़ उच्च न्यायिक सेवा के अधिकारी श्री राधाकिशन अग्रवाल, अध्यक्ष जिला उपभोक्ता विवाद प्रतिलोषण फोरम रायपुर की सेवारतें खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग से वापस लेकर उनकी सेवारतें परिवहन विभाग को पीठासीन अधिकारी, परिवहन अपीलीय न्यायाधिकरण, रायपुर के पद पर प्रतिनियुक्ति में सौंपे जाने के कारण नवीन पदस्थापना स्थल पर कार्यभार करने हेतु भारमुक्त किया जाता है।

2/ एतद द्वारा विधि विभाग के आदेश क्रमांक 10231/2973/XXI-B/C.G./16 दिनांक 24.10.2016 के अनुक्रम में श्री उत्तरा कुमार कश्यप, उच्च न्यायिक सेवा अधिकारी, को अस्थायी रूप से आगामी आदेश तक अध्यक्ष, जिला उपभोक्ता फोरम रायपुर के पद पर पदस्थ किया जाता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार

(ए.के. सिंह)
अवर सचिव

छत्तीसगढ़ शासन

खाद्य नागरिक आपूर्ति एवं उप. संर. विभाग

पृ० क्रमांक एफ 5-1/खाद्य/2014/29-1/1933 नया रायपुर दिनांक नवंबर, 2016
प्रतिलिपि:-

1. रजिस्ट्रार जनरल, छत्तीसगढ़ उच्च न्यायालय बिलासपुर।
2. महामहिम राज्यपाल के सचिव, राजभवन, रायपुर।
3. राचिव, छत्तीसगढ़ शासन मुख्यमंत्री सचिवालय, मंत्रालय रायपुर।
4. संयुक्त सचिव, मुख्य राचिव कार्यालय छत्तीसगढ़ शासन, मंत्रालय रायपुर।
5. प्रमुख सचिव, छत्तीसगढ़ शासन विधि विभाग, मंत्रालय रायपुर की ओर उनके पत्र दिनांक 24.10.2016 के संदर्भ में सूचनार्थ प्रेषित।
6. सचिव, छत्तीसगढ़ शासन सामान्य प्रशासन विभाग मंत्रालय रायपुर।
7. सचिव, छत्तीसगढ़ शासन, परिवहन विभाग, मंत्रालय रायपुर।
8. संचालक, खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण संचालनालय रायपुर।
9. रजिस्ट्रार, छत्तीसगढ़ राज्य उपभोक्ता विवाद प्रतिलोषण आयोग, रायपुर।
10. महालेखाकर कार्यालय, जीरो पाइंट विधान सभा रोड, रायपुर।
11. कलेक्टर, जिला- रायपुर
12. कोषालय अधिकारी जिला रायपुर।

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13. श्री राधाकिशन अग्रवाल, अध्यक्ष जिला उपभोक्ता विवाद प्रतियोगिता फोरम रायपुर।
14. श्री उत्तरा कुमार कश्यप, VI अतिरिक्त जिला एवं सत्र न्यायाधीश, रायपुर।
15. आर्लर फोल्डर
16. उप संचालक, शासकीय क्षेत्रीय गुद्रणालय, गोंदवारा, भनपुरी, रायपुर की ओर आगामी राजपत्र (असाधारण) में प्रकाशन हेतु अग्रेषित।

अवर सचिव

छत्तीसगढ़ शासन

खाद्य नागरिक आपूर्ति एवं उप. संर. विभाग